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Government of India
Ministry of Finance
(Department of Revenue)

New Delhi, the 15th May, 1981.

NOTIFICATION
INCOME TAX.

No.3962(F.No.398/15/80-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (45 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Ministry of Finance (Department of Revenue) No.3498(F.No.398/15/80-ITCC) dated 30.6.1980: namely in the said notification for the words and letters "SHRI A.D.THEORE" The words and letters "SHRI.A.D. THAWARE" shall be substituted.

Sd/-

H.VENKATARAMAN)

DIRECTOR TO THE GOVERNMENT OF INDIA

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ASST. DIRECTOR OF INSPECTION
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Compared by S. R. T.

*BT/-